245

ers on a 50:50 basis. In respect of exports to GCA countries, however, export orders for processed mica excluding mica scrap upto Rs. 10 lacs per foreign buyer per annum are allowed to be executed by the private exporters without sharing with MITCO.

## Assistance to Deep Sea Fishing Industry

8328. SHRI D. AMAT: Will the Minister of FINANCE be pleased to state

- (a) whether the Shipping Credit and Investment Company of India Limited (SCICI) provides financial assistance to the deep sea fishing industry.
- (b) whether small entrepreneurs are required to visit Bombay frequently to meet the SCICI officials thereby causing great hardship to them, if so, the stage taken/proposed to be taken in this regard, and
- (c) the action taken/proposed to be taken for regular interaction between the SCICI and other concerned Ministries/Departments of Union Government for co-ordinating and better monitoring of development efforts for the deep sea fishing industry?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI) (a) Yes Sir

- (b) Apart from dealing with entrepreneurs at its head office in Bombay, with a view to avoid inconvenience to the small entrepreneurs both interms of cost and time, Shipping Credit and Investment Company of India Limited (SCICI) has depute its officers to visit the registered office/Administrative office of some fishing companies for interaction with them and for sorting out problems, if any
- (c) SCICI has reported that it has been interacting directly with the deep sea fishing

industry regarding assistance for acquisition of trawlers and related matters. Shipping Credit and Investment Company of India Limited (SCICI) is also a member of various committees of Ministry of Food Processing Industries which provides a forum for interaction between the SCICI and other concerned departments of Government of India. SCICI has also constituted a consultative committee which inter-alia has representatives of the industry.

## Loan from Switzerland

8329. DR. DAULATRAO SONUJI AHER Will the Minister of FINANCE be pleased to state:

- (a) whether the loan granted by Switzerland has been utilised fully;
  - (b) If not, the reasons thereof; and
  - (c) the steps taken to utilise it fully?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI) (a) to (c). The present Swiss Credit agreement namely Swiss Mixed Credit 1983 is for an amount of S.Fr. 100 million. The utilisation upto end of March, 1990 was S.Fr. 39 6 million. The entire amount has already been committed to ensure full utilisation.

## Criteria for Development of Religious Places as Tourist Centres

8330. SHRI M.M. PALLAM RAJU: Will the Minister of TOURISM be pleased to state:

- (a) the criteria adopted to identify historical and religious places for their development as tourist centres;
- (b) whether Government propose to develop the historical temple at Dolleswaram